

No.LR (B).13/2002/Pt I/5,

Dated Shillong, the 14th December, 2012

OFFICE MEMORANDUM

The Government of Meghalaya is pleased to amend the Office Memorandum No. LR (B) 13/2002/Pt/88, dtd 08/02/2007 and insert para 12 A as follows:-

12.A. POL:- (a) for Advocate General- 75 liters of Petrol/Diesel.
2 liters of Mobil per month.

(b) for Addl. Advocate General - 65 liters of Petrol/Diesel.
1.5 liters of Mobil per month.

This Office Memorandum shall come into force with immediate effect and also shall stand modified as regard to item 12.A of Office Memorandum No.LR(B)13/2002/Pt/88, dtd 08/02/2007 where the POL shall be omitted and the above para shall be inserted.

This issues with the concurrence of Finance (AF) Department vide I/D No FM 1298/12, dtd 10/12/2012.



(L.M. Sangma)

Secretary to the Govt. of Meghalaya,
Law Department.

Memo No.LR (B).13/2002/Pt I/5,

Dated Shillong, the 14th December, 2012.

Copy to:-

1. The Accountant General, Accounts/ (Audit), Meghalaya, Shillong
2. The Advocate General, Gauhati High Court, Gauhati.
3. The Additional Advocate General, Gauhati High Court, Gauhati/ Shillong.
4. The Sr. Government Advocate, Gauhati High Court Gauhati.
5. The Director of Printing & Stationery, Meghalaya, Shillong with a request that the above Office Memorandum be published in the Gazette and 200 spare copies may be furnished to this Department.
6. All Deputy Commissioners.
7. All Treasury Officers.
8. All Public Prosecutor/Government Pleader.
9. Finance (AF) Department.
10. Law (A) Department.

By Order etc,



Secretary to the Govt of Meghalaya,
Law Department.
